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27.	Kalaiselvi Karunalaya Social Welfare Society, Madras.
28.	Kajamali Ladies Asscn., Kajamalai Trichy, Tamil Nadu.
29.	Sarvodaya Gram. Avam Mahila Vikas Sansthan, Rampur, UP.
30.	Haldia Samaj Kalyan Parishad, Midnapore, West Bengal.
31.	Indian Council of Education, Delhi.
32.	All Triupra SC, ST & Minorities Upliftment Council, Agartala, Tripura.
33.	Parmodvan Anand Dham Chitrakut, Distt. Satna, MP.
34.	Jan Kalyan Shiksha Samiti, Distt. Padrauna, UP.
35.	Samaj Kalyan Shikshan Sansthan, Distt. Padrauna, UP.

Workshop by Asia Development Bank

*540. SHRIMATI SHEELA GAUTAM :
SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any discussion and workshop has been organised by the Asia Development Bank in regard to the environmental effects of the mining projects in India;

(b) if so, the nature of the problem detected alongwith intensity thereof;

(c) the suggestions given/recommendations made during the discussion; and

(d) the reaction of the Government thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) A training workshop on Environmental Assessment and Evaluation was organised by the Ministry of Environment and Forests, in collaboration with the Asian Development Bank at Lucknow in January, 1988. Case studies of Development Projects in the sectors of Mining, Industry, Power and Water Resources were also presented.

The issues identified for Environmental Assessment of mining projects covered resettlement, land reclamation and water, noise and air pollution.

(c) The recommendations made emphasise the need for integrating the environmental aspects in the project

cycle right at the inception stage and training and institutional development for environmental assessment.

(d) The present guidelines for mining projects do include such considerations. Environmental Impact Assessment Notification was issued by the Ministry of Environment and Forests on 27.1.94 as amended on 4.5.94 and 10.4.97 making environmental clearance and public hearing mandatory for the site as well as projects proposals (major minerals) with leases more than 5 ha. besides other development projects listed in Schedule-1 of the said notification.

[English]

Incorporation of a District in West Bengal

5780. SHRI R.B. RAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the sixties Calcutta High Court gave a ruling that Coochbehar (a district in West Bengal once a sovereign State) had not been incorporated in India Constitutionally;

(b) if, so, whether the Central Government have taken steps to rectify the mistake;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

World Bank Assistance to A.P.

5781. SHRI G.A. CHARAN REDDY :
DR. T. SUBBARAMI REDDY :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the World Bank has sanctioned financial assistance for the execution of the reconstruction works in East Godawari District which was badly hit by the cyclone in November, 1996;

(b) if so, the details thereof;

(c) whether any concrete programme of action has been prepared for the proper utilisation of the said amount;

(d) if so, the details thereof;

(e) the total amount out of this likely to be spent on roads development;

(f) whether NABARD has also provided loan to the Andhra Pradesh Government for repairing of the roads; and

(g) if so, the places where this amount likely to be spent for repairing of the roads?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) Government of India has recently negotiated with the World Bank the Andhra Pradesh Hazard Mitigation and Emergency Cyclone Recovery Project with an assistance of US \$ 150 million. Restoration of the public infrastructure affected by the cyclones of October and November, 1996 including the East Godavari District has been provided in the Project.

(c) and (d) The assistance under the Project will be utilised for restoring the public infrastructure affected by the cyclone during October and November, 1996, preparing and implementing a long term natural hazard management programme, and enhancing early warning capabilities for cyclone and wind forecasting in Andhra Pradesh.

(e) An allocation of Rs. 209.00 crores has been provided under the Project for State and rural roads.

(f) No, Sir.

(g) Does not arise.

Project on Bird Protection

5782. SHRI VIJAY GOEL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are implementing a Project on Bird Protection;

(b) if so, the objectives and activities of this Project and the budgetary provisions, the time form which it is in operation and the Agency responsible for its operation;

(c) the progress made in achieving the objectives for which the Project was started;

(d) whether review of its working has been taken in the recent past; and

(e) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) No, Sir, the Government do not have any separate Project on bird protection. However the birds listed under the Schedule I and Schedule IV of the Wildlife (Protection) Act, 1972, are protected against

hunting. In addition a number of avifauna rich areas are covered by National Parks & sanctuaries to ensure protection of habitat for birds.

(b) to (e) Do not arise.

[Translation]

Foodgrains Stock in Rajasthan

5783. PROF. RASA SINGH RAWAT : Will the Minister of FOOD be pleased to state:

(a) the location of godowns of Food Corporation of India at present and the quantity of foodgrains stored therein, separately;

(b) the reasons of taking much time in the loading and unloading of foodgrains at these godowns;

(c) the quantity of foodgrains went in waste in the godowns of Food Corporation of India in Rajasthan during each of the last three years;

(d) the reasons of less inflow of foodgrains in these godowns this year; and

(e) the amount spent on the maintenance and development of these godowns during each of the last three years?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) A Statement-I containing the details of location of godowns in Rajasthan alongwith the quantity of foodgrains stored therein is attached.

(b) Generally, there is no delay in loading/unloading of foodgrains since loading/unloading of the stocks is completed within the free time made available to the Corporation by the railways. However, in certain cases demurrage/wharfage has to be paid due to reasons beyond the control of the Food Corporation like less supply of labourers by Handling and Transport contractors, agitations and go slow tactics by departmental labour.

(c) A Statement-II containing the details of the storage losses sustained in Rajasthan during the last three years is enclosed.

(d) The figures of movement of foodgrains to Rajasthan during the last three years are as under:

Year	Inter-State Account			Intra-State Account			Grand Total		
	Wheat	Rice	Total	Wheat	Rice	Total	Wheat	Rice	Total
1994-95	5.91	3.62	9.53	3.41	0.22	3.63	9.32	3.84	13.16
1995-96	0.80	0.42	1.22	3.55	0.04	3.59	4.35	0.46	4.81
1996-97	5.57	-	5.57	6.54	0.04	6.58	12.11	0.04	12.15